

SL. No.120

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/265&971/2022 & IA (IBC)/198/2021 in CP (IB) No.620/9/HDB/2018
NAME OF THE COMPANY	Smartec Build Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Vivek Bansal
NAME OF THE RESPONDENT(S)	Smartec Build Systems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Learned Counsel for the Applicant appeared via video conference and submits that orders in IA 146/2021 are reserved and seeks an adjournment in these IAs.

Post the matter to 03.01.2023.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)